

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.11.2023

COURT OF REGISTRAR

(VIRTUAL MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5280 of 2023 in Comp. App. (AT) (Ins) No. __of 2023	Hemalata Hospitals Ltd. Vs. Siba Kumar Mohapatra	Shubhanshu Gupta
2.	I.A. No. 5282 of 2023 in Comp. App. (AT) (Ins) No. __of 2023	Arabinda Kumar Rath Vs. Siba Kumar Mohapatra	Shubhanshu Gupta

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Assistant Registrar